# LIST OF STAKEHOLDERS OF IBRIDGE SOLUTIONS PRIVATE LIMITED (UNDER LIQUIDATION) AS ON 30<sup>th</sup> April 2024

In response to the public announcement made by the Liquidator on 4<sup>th</sup> February 2024 in newspapers and website of IBBI inviting claims from the creditors of IBRIDGE SOLUTIONS PRIVATE LIMITED, the liquidator received claims from the claimants and on due verification and re-constituted the Stakeholders Consultation Committee and the list of updated stakeholders consultation committee is as follows:

# Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

Sl. No.	Category of stakeholders		y of claims eived	Summary o admit		Amount of contingent claims	of claims		Details in Annexure	
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				-				NA	
2	Liquidation costs incurred till date				3,29,072				NA	
3	Secured financial creditors	-	-	-	-	-	-	-	1	
4	Unsecured financial creditors	1	4,35,61,676	1	4,35,61,676	-	-	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	NA
7	Operational creditors (Government Dues)	1	5,341	1	5,341	-	-	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	1	-	-	-	6	
	Other stakeholders, if any (other than financialcreditors and operational creditors)	-	-	-	-	-	-	-	7	
	Total	2	4,35,67,017	2	4,35,67,017			-		

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## List of secured financial creditors

(Amount in ₹)

SL	Name of	f Id	dentifi	Details of	claim									Amount	Amount	Amount of	Remarks
No	. creditor	ca	ation	receiv	ed									of any	of claim	claim under	if any,
		N	lo.											mutual	rejected	verification	
														dues,			
														that may			
														be set off			
				Date of	Amount	Amount of	Natureof	Amount	Whether	Details	Amount	% share					
				receipt	claimed	claim	claim	coveredby	security	of	covered by	in total					
				•		admitted		security	interest	Security	guarantee	amount					
								interest	relinquished	Interest		of claims					
									?			admitted					
									(Yes/No)								
NA	NA	N.	A	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

## Annexure-2

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

## List of unsecured financial creditors

	Sl. No.		Identification No.	Details of receiv		I	Details of cla	aim admitt		Amount of contingent	Amount of any	Amount of claim	1	Remarks, if any
				Date of receipt		Amount of claim admitted	claim	covered	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	
1		Tapi Sahakari Patapedhi Ltd	FC/01	24-04-2024	4,35,61,676	4,35,61,676	Unsecured Financial Creditor	NA	99.99%	-	_	-	-	As admitted by liquidator

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## List of operational creditors (Workmen)

(Amount in ₹)

Sl.	Name of	Name of	Identification	Details	of claim		Details of claim	admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised	workman	No.	rec	eived			of	of any	of claim	claim	if any		
	representative,			Date of	Amount	Total	Amount of	Nature	% share in	contingent	mutual	rejected	under	
	if any			receipt	claimed	amount	claim for the	of	total	claim	dues,		verification	
						of claim	period of	claim	amount of		that			
						admitted	twenty-four		claims		may be			
							months		admitted		set off			
							preceding the							
							liquidation							
							commencement							
							date							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

## Annexure-4

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

## List of operational creditors (Employees)

		Name of employee					Details of cla	im admi						Remar
No.	10		tionNo.	receive	ea				contingent	of any	of claim	claim under	ks,if	
	autho			Date of	Amount	Total	Amount of	Nature	% share	claim	mutual	rejected	verification	any
	rised			receipt	claimed	amou	claim for the	of claim	in total		dues,			
	repres					nt of	period of		amount		that			
	entati					claim	twelve months		of claims		may be			
	ve,if					admi	preceding the		admitted		set off			
	any					tted	liquidation							
							commencement							
							date							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

# List of operational creditors (Government Dues)

(Amount in ₹)

	Sl. No.		etails of Clain	nant	Details of cl			D	etails of clai	im admitted		Amount of		Amount of claim	Amount of claim	Remarks, if any
		Department	Government			claimed	nt of claim	claim claim lien		lien / attachment	in total amount		dues, that	3	under verification	
							admitt ed			removed? (Yes/No)	of claims admitted		may be set off			
1		E.S.I. Corporation Sub Regional OC/G-01 Office		08-04-2024	5341	-	Governm ent dues	-	-	0.01%	_	-	-		As admitted by liquidator	

#### Annexure-6

Name of the corporate debtor: IBRIDGE SOLUTIONS PRIVATE LIMITED; Date of commencement of liquidation: 01.02.2024; List of stakeholders as on 30.04.2024 (The order of Liquidation was ordered on 01.02.2024, however the liquidator received the certified copy of the order on 22.02.2024)

# List of operational creditors (other than Workmen, Employees and Government Dues)

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5	SI. [	Name of	Identifi	Details of c	laim		Detai	ls of claim a	dmitted		Amo	Amount	Amoun	Amount	Remarks	
ľ	No	creditor	cation	receive	d						unt	of any	t of	of claim	if any	
.			No.	Date of	Amount	Amount of	Natureof	Amount	Whether	Amount	% share	of			under	
				receipt	claimed	claim	claim	covered	lien /	covered by		conti			verificati	
						admitted		bylien or	attachm	guarantee	amount of	ngent	that may	d	on	
								attachmen	ent		claims	claim	be set off			
								tpending	removed		admitted					
								disposal	?							
									(Yes/No)							
N	IA Ì	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
1																

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## List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Category of	Identi	Details of	claim			Details o	f claim adm	itted		Amount of	Amou	Amoun	Amount of	Remarks
No	stakeholder	stakeholders	ficati	received								contingen	nt of	t of	claim	, if any
		(preference	on	Date of	Amount	Amount	Na	Amount	Whether	Amount	% share	t claim	any	claim	under	
		shareholders /	No.	receipt	claimed	of claim	tur	covered by			in total		mutua	rejecte	verificatio	
		equity		•		admitted		I . *	attachmen	by	amount		ldues,	d	n	
		shareholders /					clai	attachmen	t	guarante	of claims		that			
		partners					m	t pending	removed?	e	admitted		may			
		/ others)						disposal	(Yes/No)				beset			
								] ^					off			
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Shashant Sudhakar Yeola

Liquidator

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Nashik, Maharastra 422 009

Email Id: ibridgeliquidation@gmail.com

Date: 30.04.2024 Place: Nashik